

MADHYA PRADESH STATE JUDICIAL ACADEMY
HIGH COURT OF M.P., JABALPUR

Schedule of the Workshop on – Negotiable Instruments Act, 1881

3rd DECEMBER, 2017

SESSIONS	TIME	
I	10.00 am to 10.15 am	Inaugural session – By Shri Mohd. Fahim Anwar, Registrar General, High Court of M.P., Jabalpur & Sanjeev Kalgaonkar, Director In-charge, MPSJA <i>(Followed by group photograph)</i>
II	10.15 am to 11.00 am	General issues and identification of procedural challenges regarding speedy trial – By Sanjeev Kalgaonkar, Director In-charge, MPSJA & Shri Vidhan Maheshwari, Asst. Director, MPSJA
<i>TEA BREAK (11.00 am to 11.15 am)</i>		
III	11.15 am to 12.15 pm	Issues relating to pre-trial & cognizance – By Shri Vidhan Maheshwari, Asst. Director, MPSJA
IV	12.15 pm to 1.15 pm	Trial procedure and recording of evidence – By Shri Awdhesh Kumar Gupta, Addl. Director, MPSJA
<i>LUNCH BREAK (1.15 pm to 2.00 pm)</i>		
V	2.00 pm to 3.00 pm	Key issues relating to burden of proof/presumption/right to defend in cases u/s 138 N.I. Act – By Sanjeev Kalgaonkar, Director In-charge, MPSJA
<i>TEA BREAK (3.00 p.m. to 3.15 p.m.)</i>		

VI	3.15 pm to 3.45 pm	Penal liability of Company, firm, proprietary concern and its Directors/ Partners/ Proprietors – By Smt. Tabassum Khan, Civil Judge Class-II, Chaurai Distt. Chhindwara
VII	3.45 pm to 4.45 pm	Postdated cheques and security: validity & issues relating to sentencing, determination of just compensation and enforcement of order of compensation – By Shri Abhisek Gour, Civil Judge Class-I, Harsud, Khandwa
VIII	4.45 pm to 5.15 pm	Compounding and settlement – By Shri Shrish Kailash Shukul Dy. Secretary MPPLSA, Jabalpur
IX	5.15 p.m. onwards	Take home and solutions to be applied for speedy disposal of cases – Open interactive session <i>(Followed by valedictory session)</i> – By Officers of the Academy

- Note:*
- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
 - (2) The Time Table is subject to change as per exigencies.
 - (3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR IN-CHARGE